

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/57/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
1.	KAUSHIK N SHARMA	Counsel for Respondent no. 3	Kailash
2.	Saivihari M Hanishankarmani	Counsel for petitioner.	JUL

ORDER

Counsels for both the parties are present and prayed for adjournment to submit final arguments. At request, time is enlarged. Put up on **14.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)

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